Office Memorandum

Subject: Minutes of the meeting of held on 28.02.2018 under the Chairmanship of Member(Admin.) with All India Customs & Central Excise Stenographers’ Association – regarding.

The undersigned is directed to forward herewith a copy of minutes of the meeting held under the Chairmanship of Member(Admin.) CBEC, on 28.02.2018 regarding demands raised by All India Customs & Central Excise Stenographers’ Association for information and necessary action.

Encl. As above:

(B. Ginkhan Mang)
Under Secretary to the Govt. of India
Tel: 2616 2673

1. DG, HRD
2. Shri Balesh Kumar, ADG,(HRM), DGHRD
3. Shri Shubchintan, ADG(HRM), DGHRD
4. Director (Ad.II A/B)
5. Director (Ad.IV)
6. Shri Sanjeev Kr. Singh, Addl. Director, DG HRD
7. D.S.(Ad.III.A)
8. Smt. Samriti Goel Saran, Joint Director, DGHRD
9. Shri Trinada Swamy, President, All India Association of Customs & Central Excise Stenographers
10. Smt. K.S. Uma, Vice President, All India Association of Customs & Central Excise Stenographers.

Copy to: Web Manager, Directorate General of Systems and Data Management for uploading the letter on the CBEC website.

(B. Ginkhan Mang)
Under Secretary to the Govt. of India
Minutes of the meeting held on 28.02.2018 under the chairmanship of Member (Admn) with the representatives of All India Customs & Central Excise Stenographers' Association.

A meeting was held on 28.02.2018 under the chairmanship of Member (Admn) with the representatives of All India Customs & Central Excise Stenographers Association. The list of the participants is annexed to these minutes. Member (A) welcomed all the participants of the meeting.

2. The Association raised the issue of pay parity between stenographers in the Subordinate Stenographers Service and the Central Secretariat Stenographers Service. The demand of the Association was that there should be parity in the pay scales of both the services. A point was raised that in 2009, the Department of Expenditure has suggested that the question of up-gradation of posts of Sr. PSs to Group ‘A’ status may be considered as a onetime settlement in the cadre review proposal. However, this was not done at the time of Cadre Restructuring in 2013. As the suggestion of the Department of Expenditure was made in 2009 and restructuring of CBEC was done on 2013, Member (Admn) desired to examine whether this point was factored in while examining the proposal for Cadre Restructuring. As regards pay anomaly and grant of Group ‘A’ status, Member (Admn) informed that the Board has recommended the proposal and sent it to the Revenue Headquarter for consideration of the Departmental Anomaly Committee. Association stated that Anomaly Committee may take time; therefore, their request was that Board may consider their demand for some relief. However, this was not agreed to.

3. Thereafter, the Association raised the issue of grant of NFSG to Sr. PS for those who are in GP of 4800 and have completed four years of
service. Director (Ad.II A/B) informed that Board has already recommended grant of NFSG and the proposal is under examination in consultation with IFU.

4. The Association further stated that for promotion from Steno Grade-II to Grade-I, the qualifying service is 10 years, which is too long and it should be reduced to five years. The Association was informed that the relevant guidelines of DOPT on the matter have to be followed. Therefore, it may not be feasible to relax the qualifying service conditions.

5. The Association then took up the issue of onetime relaxation to all Stenographers Grade-II who joined prior to framing of new Recruitment Rules issued on 21.09.2015 to enable them to get promotion as per old RRs which required qualifying service of 3 years for promotion from Grade-II to Steno Grade-I. It was informed that Recruitment Rules for erstwhile Grade-II Stenographers were notified on 26.10.2004. Feeder cadre was Grade-III which required qualifying service of 5 years for promotion to Grade-II. Further, Recruitment Rules of Grade-I Stenographers were notified on 15.10.2004. Grade-Il was feeder cadre with qualifying service of 3 years. This was further amended on 11.2.2005. The cadre of Stenographer Grade-I and Stenographer Grade-II were merged and re-designated as Stenographer Grade-I. The cadre of Stenographer Grade-III was re-designated as Stenographer Grade-II vide Board’s order dated 22.12.2010. Therefore, after merger of two grades and re-designation, the older recruitment rules become dysfunctional. The new recruitment rules were notified on 21.09.2005, therefore, there is no scope left where relaxation can be sought from DOPT.

The meeting ended with a vote of thanks to the Chair.

*****
List of participants to the meeting.

Official Side.

1. Shri S. Ramesh, Member (Admin)
2. Shri Bani Bhattacharya, DG HRD
3. Shri Balesh Kumar, ADG (HRM)
4. Shri Shubhchintan, ADG (HRM) DGH RD
5. Shri A.K. Qasim, Director (Ad.II A/B)
6. Shri Amarjit Singh, Director (Ad.IV/IVA)
7. Shri Sanjeev Kr. Singh, Addl. Director, DGH RD
8. Shri S.D. Bhasor, Dy. Secretary (Ad.III A)
9. Smt. Samriti Goel Saran, Joint Director, DGH RD

Association:

1. Shri S. Trinadha Swamy, President, All India Association of Customs & Central Excise Stenographers
2. Smt. K.S. Uma, Vice President,